THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-69/2004/3977/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,

Smti. Rousan Ara Rahman,
Principal Judge, Family Court No.-II,
Kamrup(M), Guwahati.

Dated Guwahati, the 3rd September, 2021.

Sub:- **Casual leave.**

Ref:- Your letter No. FCK. 5/12/PJ/205/2021 Dtd. 02.09.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 03.09.2021 and 04.09.2021**, has been granted. The Counsellor, Family Court No.II, Kamrup(M), Guwahati will be in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR(VIGILANCE)

Memo NO.HC.VII-69/2004/3978 /A, dated 3·9·2021
Copy to:

1. The Project Manager, Gauhati High Court.

3/9/21

JT.REGISTRAR(VIGILANCE)